

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 29<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 31 of 2013**

**M/s. IL & FS Wind Farms Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma

Counsel for the Respondent (s): -

**Appeal No. 8 of 2013**

**M/s. NILE Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s): -

**ORDER**

We have heard the learned counsel for the Appellant.

The contesting Respondent is absent both on the last date of hearing i.e., on 16.07.2013 and today.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member  
Ts/pg**

**(Justice M. Karpaga Vinayagam)  
Chairperson**